

SILVERA): (a) and (b). The National Malaria Eradication Programme was launched in the country in 1958 with technical assistance from World Health Organisation with the main objective of eliminating malaria from the country. The Programme is continuing since then.

(c) With the adoption of various measures under the programme, the malaria cases had come down to 2.20 million cases in 1993 as against 6.47 million cases in 1976.

(d) The Central Government has spent the following amount on the malaria programme during the last three years;

1991-92	—	72.38 crores.
1992-93	—	77.80 crores.
1993-94	—	91.90 crores.

The Implementation of the programme has not been suspended by any of the State Governments.

(e) The number of Malaria detected cases in the country in the last three years is as under:—

1991	—	2.11 million.
1992	—	2.13 million.
1993	—	2.20 million.

(f) The steps taken include:
 —Strengthening the existing surveillance system for early case detection and prompt treatment.
 —making drugs available at the village level.
 —need based selective spray of appropriate insecticides.
 —intensification of anti-malaria activities in tribal areas.
 —development of trained manpower.
 —health education and involvement of the community.

[English]

French Submerlines to Pakistan

707. SHRI ANAND RATNA MAURYA:
 SHRI N.K. BALIYAN:
 SHRI SANAT KUMAR MANDAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan has acquired new submarines fitted with exocet missiles;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the Government have taken up the matter with France; and

(d) if so, the details thereof and the response of France thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHID): (a) to

(d). Pakistan signed a Memorandum of Understanding with France on September 21, 1994 for purchase of three 90-B-Agosta Class submarines equipped with SM-39 Exocet Missiles to be delivered to Pakistan in an agreed time frame.

Government have conveyed to Government of France their serious concern over the negative impact of the transfer of these sophisticated weapons systems on the security environment in the region. The French contention is that this is a purely commercial transaction.

Government constantly monitor all developments having a bearing on national security and take necessary measures to safeguard it.

Licences for Deep Sea Fishing

708. SHRI THAYIL JOHN ANJALOSE:
 SHRI KASHIRAM RANA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of licences issued to Indian and foreign companies during 1991, 1992, 1993 and 1994 (as on 31-10-1994);

(b) whether the concerned State Governments were consulted before granting these licences; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) The following permissions were granted to Indian companies for deep sea fishing:—

Year	No. of companies	No. of vessels.
1991	16	32
1992	26	118
1993	27	73
1994	13	32

(as on 31-10-1994)

(as on 31-10-1994)

No permission has been given to any foreign company for operation of deep sea fishing vessels in the Indian Exclusive Economic Zone.

(b) and (c). Deep sea fishing is a Central subject and since it is not a State subject, State Governments are not consulted before the issue of permissions. However, they have been provided information regarding the permissions granted. The State Governments are also kept aware of the deep sea fishing policies from time to time.

Development of National Highways

709. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Central Government have earmarked special funds for some States for development of National Highways during the current financial year and for 1995-96;

(b) if so, the details thereof; and

(c) the criteria laid down for providing such funds to selected States?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). An amount of Rs. 10 crore has been earmarked as additional funds for the development of National Highways in the North-Eastern Region during 1994-95. The outlay for 1995-96 is yet to be decided. The additional allocation for North Eastern Region is for facilitating overall speedy development of the region.

Mejia Thermal Power Project (DVC)

710. SHRI BASUDEB ACHARIA: Will the Minister of POWER be pleased to state:

(a) the scheduled time for completion of Mejia Thermal Power Project under Damodar Valley Corporation;

(b) the time and cost overrun so far; and

(c) the reasons for the delay and the time by which the project is likely to be completed and commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) The Original scheduled date of completion of Mejia Thermal Power Project was September, 1992.

(b) The time and cost overrun so far are 27 months and Rs. 857 crores respectively.

(c) The delay is attributable to the following reasons:—

- (i) Non receipt of clear land.
- (ii) Non availability of construction water and power supply.
- (iii) Late receipt of layout and loading details in respect of Bharat Heavy Electricals Limited's equipment and belated submission of requisite information/data required for finalisation to tender specification of Ash Handling Plant, Control and Instrumentation, Circulation Water Pumps etc. by Bharat Heavy Electricals Limited.
- (iv) Acute funds crunch in Damodar Valley Corporation (DVC) from 9/91 to 12/1993.
- (v) Delay in supply and erection of Control and Instrumentation package by M/s. Kerala Electronics Development Corporation.
- (vi) Delay in execution of stack order due to High Court case between M/s. DEACON Tileman & DVC.

The revised date of completion of the project is December, 1996 followed by commercial production with effect from April, 1997.

Calcutta Port

711. SHRI CHITTA BASU: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Calcutta Port is facing any problem;
- (b) if so, the details thereof; and

(c) the steps taken or proposed to be taken to solve it?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). There is no operational or labour problems affecting Calcutta Port Trust at present.

[Translation]

Rules of Medical Council

712. SHRI PREM CHAND RAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to unstarred Question No. 4487, answered on August 25, 1994 and state:

(a) whether the relevant information has since been received from the University of Delhi;

(b) if so, the details thereof;

(c) whether as per rules of medical Council of India it is not necessary to be a domicile of a particular state;

(d) if so, the reasons of imposing this condition on the persons from Uttar Pradesh and Haryana; and

(e) further steps to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) Yes, Sir.

(b) Due to mounting pressure, the Academic Council of University of Delhi decided not to allow migration of the medical students from other States to Delhi University from January, 1991.

(c) to (e) Medical Council of India has not prescribed any domiciliary condition for migration. However, both the colleges/Universities from and to where the transfer/migration take place should have no objection to such migration.

[English]

Allocation of Funds from CRF

713. SHRI HARADHAN ROY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the proposals sent to the Union Government for allocation of funds from Central Road Fund during the last three years, State-wise;

(b) the number of proposals approved by the Government and the number of those rejected, State-wise;

(c) the reasons for rejecting the proposals, State-wise; and

(d) the number of proposals pending with the Government at present and the time by which a decision is likely to be taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a)